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Gujarat (Second Supplementary) Appropriation Act, 1970 9 of 1970

[14 December 1970]

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SCHEDULE 1:- <u>SCHEDULE I</u>

Gujarat (Second Supplementary) Appropriation Act, 1970 9 of 1970

[14 December 1970]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1971. It is hereby enacted in the Twenty-first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Second Supplementary) Appropriation Act, 1970.

2. Issue Of Rs. 48, 31, 36, 236 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1970-71:

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of forty three crores, thirty one lakhs, thirty six thousand, two hundred and thirty six rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of Match, 1971 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the

Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1 SCHEDULE I

(See sections 2 and 3)

Number of Supplementary Demand or	Services and purposes			not exceeding	
Appropriation			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3		4	
			Rs.	Rs.	Rs.
	A-EXPENDITUR	E ON REVENUE acc	counts		
	General Admini	istration Departme	nt		
2.	General Administration	19, General Administration		4,161	4,161
5.	Other Revenue Expenditure pertaining to General Administration Department.	28, Miscellaneous Departments. 39, Miscellaneous Social and Developmental Organisations 71, Miscellaneous	30,000		30,000
		Total, General Administration Department.	30,000	4,161	34,161
		Finance Department			
9.	Finance Department	19, General Administration.	5,08,000	181	5,08,181
10.	Other Revenue Expenditure pertaining to Finance Department.	13, Other Taxes and Duties.26, Miscellaneous Departments.71, Miscellaneous	20,71,600	1,83,180	22,54,780
		Total, Finance Department.	25,79,000	1,83,361	27,62,961
		Legal Department			1
12.	Legal Department	19, General Administration.	20,400		20,400
13.	Administration of Justice	21, Administration of	55,091		55,691

		Justice. Total, Legal Department.	75,991		75,991
		Public Works Department			
15.	Interest on Debt and other Obligations pertaining to P.W.D.	16, Interest on Debt and other Obligations		7,67,000	7,67,000
16.	Public Works Department	19, General Administration	90,000		90,000
17.	Irrigation and Navigation.	42, Multipurpose River Schemes			
		43, Irrigation, Navigation, Embankment and Drainage Works (Commercial)	1,37,02,040	•••	1,37,02,640
		44, Irrigation, Navigation, Embankment and Drainage Works (Non- commercial)			
18.	Other Revenue Expenditure pertaining to Public Works Department.	26, Miscellaneous Departments 27, Scientific Departments71, Miscellaneous	20		20
19.	Public Works.	50, Public Works	2,52,53,710	19,517	2,52,73,227
20.	Ports and Pilotage.	53, Ports and Pilotage	20	1,05,400	1,05,420
		Total, Public Works Department.	3,90,46,390	8,91,917	3,99,38,307
	Revenue Depar	rtment			
21	Land Revenue	9, Land Revenue	12,012	1,49,911	1,61,923
22.	Stamps and Registration	14, Stamps15, Registration		332	332
24.	Revenue Department	10, General Administration	5,11,836	714	5,12,550
25.	Dangs District	33-A, Dangs District	4,46,510		4,46,510
26.	Famine Relief	64, Famine Relief	8,00,00,040		8,00,00,040
27.	Other Revenue Expenditure	71, Miscellaneous 76, Other	1,09,17,206		1,09,17,206

	pertaining to Revenue Department	Miscellaneous Compensations and Assignments			
		Total, Revenue Department.	9,18,87,604	1,50,957	9,20,38,561
	Panchayats and Health Department				
29.	Panchayats and Health Department	19, General Administration	43,100		43,100
30.	Medical	29, Medical	10,79,010	966	10,79,976
31,	Public Health	30, Public Health	32,34,020	31,167	32,65,187
32.	Community Development Projects, National Extension Service and Local Development Works	37, Community Development Projects, National Extension Service and Local Development Works	1,44,500	•••	1,44,500
33.	Other Revenue Expenditure pertaining to Panchayats and Health Department	26 Miscellaneous Departments34, Co-operation39, Miscellaneous Social and Developments Organisations50. Public Works71, Miscellaneous76, Other Miscellaneous Compensations and Assignments	4,16,748	•••	4,16,743
		Total, Panchayats and Health Department.	49,17,378	32,133	49,49,511
		Education and Labour Department			
34.	State Excise Duties	10, State Excise Duties		1,350	1,350
37.	Education	28, Education	1,78,81,072	18,903	1,78,99,975
39.	Other Revenue Expenditure pertaining to Education Department	27, Scientific Departments34, Co-operation36, Industries39, Miscellaneous Social and Developmental Organisations	6,26,020	•••	6,26,020

		and Labour Department.	1,03,07,032	20,233	1,00,21,070
		Home Department			
41.	Home Department	19, General Administration	1,43,000		1,43,000
43.	Police	23, Police	19,74,212		19,74,212
44.	Other Revenue Expenditure pertaining to Home Department	26, Miscellaneous Departments39, Miscellaneous Social and Developmental Organisations71, Miscellaneous	1,75,000	•••	1,76,000
		Total, Home Department	22,92,212		22,92,212
	Industrial, Mine Department	es and Power			
47.	Industries	35, Industries	3,00,030	379	3,00,409
49.	Miscellaneous Expenditure pertaining to Industries, Mines and Power Department	71, Miscellaneous,	21,37,500		21,37,500
		Total, Industries, Mines and Power Department	24,37,630	879	24,37,909
	Agriculture and Department	Co-operation			

52	Agriculture	31, Agriculture	1,25,46,430	173	1,25,46,603
	_			1/3	<u> </u>
53.	Animal	33, Animal Husbandry	20,07,146		20,07,146
	Husbandry				
54	Co-operation	34, Co-operation	10		10
	Forest	70, Forest	1,42,600	250	1,42,850
57.	Other	9, Land Revenue26,		17,000	17,000
	Revenue	Miscellaneous			
	Expenditure	Departments27,			
	pertaining to	ScientificDepartments39,			
	Agriculture	Miscellaneous Social and			
	and Co-	Developmental			
	operation	Organisations71,			
	Department.	Miscellaneous			
		Total, Agriculture and	1,46,96,183	17,423	1,47,13,609
		Cooperation Department			
	Civil Supplies	Department			
59.	Miscellaneous	26. Miscellaneous	1.01.80.000	••	1.01.80.000

,	Departments and Miscellaneous	Departments 71, Miscellaneous	_,0_,00,000		_,,,,,,,,,,,,,
		Total, Civil Supplies Department	1,01,80,000		1,01,80,000
		Total, Expenditure on Revenue Account	18,66,49,983	13,00,584	18,79,50,567
	B.—EXPENDIT ACCOUNT	URE ON CAPITAL	1		
	Finance Depar	tment			
95.	Appropriation to the Contingency Fund	125, Appropriation to the Contingency Fund	5,00,00,000		5,00,00,000
		Total, Finance Department	5,00,00,000		5,00,00,000
	Public Works [Department			
62.	Capital outlay on Irrigation and Navigation	98, Capital outlay on Multipurpose River Schemes99, Capital outlay on Irrigation, Navigation, Embankment and Drainage Work) (Commercial)100, Capital outlay on Irrigation, Navigation, Embankment and Drainage Works (Non - Commercial)	33,00,250	325	33,00,575
64.	Capital outlay on Public Works	103, Capital outlay on Public Works	80	22,288	22,368
65.	Expenditure on Capital for Gujarat	107, Expenditure on Capital for Gujarat	130		130
66.	Capital outlay on Ports	110, Capital outlay on Ports	30		30
		Total, Public Works Department	33,00,490	22,613	33,23,103
	Revenue Depa				
68.	Capital outlay on other works pertaining to Revenue Department	109, Capital outlay on other works	7,41,000		7,41,000
		Total, Revenue Department	7,41,000		7,41,000
	Panchayats an	d Health Department			
60	Canital	04 Canital autlay on	42 04 020		42 04 020

אס.	Capital outlay on Public Health and Irrigation, Navigation etc.	94, Capital outlay on Improvement of Public Health	43,84,U2U		43,64,UZU
		Total, Panchayats and Health Department	43,84,020		43,84,020
	Home Departr	ment			
71.	Capital outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	7,00,000		7,00,000
		Total, Home Department	7,00,000		7,00,000
	Industries, Mir Department	nes and Power			
72.	Capital Outlay on Industrial and Economic Development	98, Capital Outlay on Industrial and Economic Development	2,00,000	6,25,231	8,25,281
		Total, Industries, Mines and Power Department	2,00,000	6,25,281	8,25,281
	Agriculture and Co-	operation Department			
74.	Capital Outlay on Agriculture	95, Capital Outlay on Schemes of Agricultural Improvement and Research	65,000		65,000
75.	Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	94,37,500	:	94,37,500
77.	Capital Outlay on Forests	119, Capital Outlay on Forests	26,84,800		26,84,800
78.	Capital Outlay on Schemes of Government trading pertaining to Agriculture and Co- operation Department	124, Capital Outlay on Schemes of Government Trading	7,51,327		7,51,327
		Total. Agriculture and	1.29.38.627		1.29.38.627

		Co-operation Department	±,==,==,		
	Civil Supplies				
79.	Capital Outlay on Schemes of Government Trading pertaining to Civil Supplies Department	124, Capital Outlay on Schemes of Government Trading	3,00,000	32,943	3,32,943
		Total, Civil Supplies Department	3,00.000	32,943	3,32,043
	Total-B, Exper	nditure on Capital Account	7,25,04,137	6,80,837	7,32,44,974
	C-EXPENDIT	JRE UNDER DEBT HEADS			
	Finance Department				
83	Loans and Advances pertaining to Finance Department	Q-Loans and Advances by State Government	10		10
		Total, Finance Department	10	•••	10
	Public Works [Department			
85.	Public Debt. Permanent Debt	Q-Public Debt— Permanent Debt		3,71,685	3,71,685
86,	Loans and Advances pertaining to Public Works Department	Q—Loans and Advances by State Government	1,82,00,000		1,82,00,000
		Total, Public Works Department	1,82,00,000	3,71,685	1,85,71,685
	Revenue Depa	artment			
87,	Public Debt— Permanent Debt	Q—Public Debt— Permanent Debt		7,50,000	7,50,000
88,	Loans and Advances pertaining to Revenue Department	Q—Loans and Advances by State Government	9,20,00,000		9,20,00,000
		Total Revenue Department	9,20,00,000	7,50,000	9,27,50,000
	Education and	Labour Department			
91.	Loans and Advances pertaining to Education	Q—Loans and Advances by State Government	37,00,000		37,00,000

	and Labour Department				
		Total, Education and Labour Department	37,00,000	ı	37,00,000
	Industries, Mir Department	nes and Power			
92	Loans and Advances pertaining to Industries Mines and Power Department	Q—Loans and Advances by State Government	3,09,19,000		3,69,19,000
		Total, Industries, Mines and Power Department	3,09,19,000		3,09,19,000
	Civil Supplies	Department			
86	Loans and Advances pertaining to Civil Supplies Department	Q—Loans and Advances by State Government	2,00,00,000		2,00,00,000
		Total, Civil Supplies Department	2,00,00,000		2,00,00,000
		Total, C-Expenditure under Debt Heads	17,08,19,010	11,21,685	17,19,40,695
		GRAND Total	43,00,33,130	31,03,106	43,31,36,236